

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. 34/(MAH)/2014

CORAM:

Present:



SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: M/s. Kalpana Srivastava
V/s.
M/s. Nirmal Transformation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
	Lizum Wangdi i/b Trilegal	Petitioner	
	Gourav Mohanty i/b Shardul Amarchand Mangaldas	Respondent	

ORDER

C.P. No. 34/59/NCLT/MB/MAH/2016

1. The Learned Representatives of both the sides are present.
2. The Petitioner is seeking adjournment. Granted.
3. By consent adjourned to **18.12.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
15.11.2017.

aah

Sd/-

M.K. Shrawat
Member (Judicial)